

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-87/2013 (Pt.)/12123/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
District & Sessions Judge,
Jorhat.

Dated Guwahati the th 15 December, 2023.

Sub: **Casual leave.**

Ref:- Letter No. JJA/11971/2023 dated 13.12.2023.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **casual leave on 13.12.2023**, has been granted. The Additional District & Sessions Judge, Jorhat and in his absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office, during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR(VIGILANCE)

Memo No. HC.VII-87/2013 (Pt.)/12124/A, dated , 15-12-23

Copy to :

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR(VIGILANCE)